

191 *Taxation Laws (Amendment) Bill (Sc Rep.)*

[Shri K. R. Ganesh]

the 5th February, 1972, under section 14A of the Aircraft Act, 1934, together with an explanatory Note. [Placed in Library. See No. LT- 1449/72.]

## COMMITTEE ON PUBLIC UNDERTAKINGS

### NINTH REPORT

SHRI M. B. RANA (Broach) : I beg to present the Ninth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-seventh Report (Fourth Lok Sabha) on Production Management in Public Undertakings.

## TAXATION LAWS (AMENDMENT) BILL

### EXTENSION OF TIME FOR PRESENTATION OF SELECT COMMITTEE REPORT

SHRI PILOO MODY (Godhra) : I beg to move :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, and the Gift-tax Act, 1958 upto the 10th May 1972."

AN HON. MEMBER : 10th May !

MR. SPEAKER : Mr Piloo Mody seldom asks for anything. We should agree to it.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : I doubt if the work of the Committee will be completed by 10th May. How can they meet during the Session ?

SHRI G. VISWANATHAN (Wandiwash) : It is better we extend the time further.

MARCH 17, 1972 *Comm. on Conduct of Members 192 during President's Add. (Rep.)*

SHRI ATAL BIHARI VAJPAYEE : Have more time

MR. SPEAKER : Let us believe them.

SHRI G. VISWANATHAN : Let him give an assurance.

MR. SPEAKER : The question is :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 upto the 10th May, 1972."

*The motion was adopted*

12 22 hrs.

## COMMITTEE ON THE CONDUCT OF A MEMBER DURING PRESIDENT'S ADDRESS

### EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI R. D. BHANDARE (Bombay Central) : I beg to move :

"That this House do further extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address on the guidelines for Members on the occasion of the President's Address to Members of Parliament, upto the 15th April, 1972."

SHRI PILOO MODY (Godhra) : One clarification, Sir. Which President's Address ?

SHRI S. M. BANERJEE (Kanpur) : Sir, I am not against this motion for extension of time. But I only want that till the Committee submits its report, there should be no President's Address.